

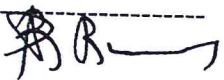
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/217/CAA/2017  
NAME OF THE PETITIONER(S) : STANES AGENCIES LTD  
NAME OF THE RESPONDENT(S) : T STANES AND COMPANY LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	AR. RAMANATHAN	Counsel for Applicant	

**ORDER**

Counsel for the applicant present and made his submissions. Order is reserved.

  
**S Vijayaraghavan**  
Member (Technical)

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc